

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 3602**  
ANSWERED ON 10.08.2023

**ASSESSMENT OF LAND FOR SOLAR POWER PROJECTS**

3602. DR.RAM SHANKAR KATHERIA  
SHRI RAVI KISHAN  
SHRI MAHABALI SINGH  
SHRI RAVINDRA KUSHWAHA  
SHRI KHAGEN MURMU  
SHRI SUBRAT PATHAK

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government has carried out on assessment of the available land for setting up of solar power projects in various parts of the country;
- (b) if so, the details thereof, State/UT-wise;
- (c) whether the Government proposes to use barren land for the said purpose; and
- (d) if so, the details thereof and the names of the places identified for the said purpose across the country, State/UT-wise including Uttar Pradesh?

**ANSWER**

**THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER**

**(SHRI R.K. SINGH)**

(a) to (d) Solar projects are developed largely through private investments by the project developers selected through tariff-based competitive bidding, for captive consumption, and third-party sale, etc.

Land is under the purview of respective State Governments; and they are required to remove the hurdles in land acquisition

Further, the Solar Park scheme encourages use of waste/non-agricultural land for development of Solar Parks.

\*\*\*\*\*